

COURT-I

In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

IA No. 484 & 485 of 2016  
in DFR No. 2344 of 2016

Dated : 07<sup>th</sup> September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

M/s Ultratech Cement Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Anushree Bardhan for Caveator/R-2

ORDER

None for the appellant.

List the matter on 20.09.2016.

(T. Munikrishnaiah)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*